

Development Corporation Limited (NFDC), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 10654/17/23]

Reports and Accounts (2022-23) of NADA, New Delhi; and NDTL, New Delhi and related papers

युवक कार्यक्रम और खेल मंत्रालय में राज्य मंत्री (श्री निसिथ प्रामाणिक): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the National Anti Doping Agency (NADA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Agency.

[Placed in Library. See No. L. T. 10655/17/23]

- (ii) (a) Annual Report and Accounts of the National Dope Testing Laboratory (NDTL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Laboratory.

[Placed in Library. See No. L. T. 10656/17/23]

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON COMMERCE**

SHRI DEEPAK PRAKASH (Jharkhand): Sir, I present a copy each (in English and Hindi) of the following Reports of the Department Related Parliamentary Standing Committee on Commerce:-

- (i) 183rd Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its One Hundred and Seventy

- Ninth Report on Demands for Grants (2023-24) (Demand No. 10) of Department of Commerce, Ministry of Commerce and Industry;
- (ii) 184th Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its One Hundred and Eightieth Report on Demands for Grants (2023-24) (Demand No. 11) of Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry; and
- (iii) 185th Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its One Hundred and Eighty Second Report on 'Ecosystem of Startups to benefit India'.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

श्रीमती रमिलाबेन बेचारभाई बारा (गुजरात): महोदय, मैं विभाग संबंधित सामाजिक न्याय और अधिकारिता संबंधी संसदीय स्थायी समिति (2023-24) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (i) Fifty-Second Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2023-24) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-Sixth Report (17th Lok Sabha) on 'Demands for Grants (2023-24)' of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment);
- (ii) Fifty-Third Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2023-24) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-Fourth Report (17th Lok Sabha) on 'Demands for Grants (2023-24)' of the Ministry of Tribal Affairs; and
- (iii) Fifty-Fourth Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2023-24) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-Seventh Report (17th Lok Sabha) on 'Demands for Grants (2023-24)' of the Ministry of Minority Affairs.
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